

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH

(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)

: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 04.07.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section /Rule	Name of Parties
CP/5/131/AMR/2022		131	Subhodaya Chemicals Private Limited

ORDER

Present: None appears for the Petitioner.

ROC, Andhra Pradesh, on behalf of the RD.

Objections not filed by the RD (SER). It is stated by the RoC, Vijayawada (AP), that the Department has no objection. For hearing, list the matter on 14.08.2024.



SANJAY PURI
MEMBER (TECHNICAL)



RAJEEV BHARDWAJ
MEMBER (JUDICIAL)